

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION NO. 1340  
TO BE ANSWERED ON THE 09<sup>th</sup> February, 2021

**Sale of Pharma PSUs**

**1340. SHRI PARTHIBAN S.R.:**  
**DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken any steps for the sale of pharma PSUs including the large tract of commercial lands belonging to Pharma PSUs in the country like the IDPL located at Nandambakkam, Chennai;
- (b) if so, the details thereof; and
- (c) the effective steps taken/being taken by the Government to protect the interests of workers of such Government Pharma companies?

**ANSWER**

**MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS**  
**(SHRI D. V. SADANANDA GOWDA)**

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(a), (b) & (c): The Department of Pharmaceuticals has five Public Sector Undertakings. Out of the five PSUs, Government has taken a decision to close two Pharma PSUs, namely Indian Drugs & Pharmaceuticals Limited (IDPL) and Rajasthan Drugs & Pharmaceuticals Limited (RDPL) and strategically disinvest the other three, viz., Hindustan Antibiotics Limited (HAL) & Bengal Chemicals & Pharmaceuticals Limited (BCPL), Karnataka Antibiotics & Pharmaceutical Limited (KAPL). Government has offered voluntary retirement benefits to all employees of IDPL and RDPL.

As regards land belonging to IDPL at Nandambakkam, which is a subsidiary of IDPL, the land is leasehold from Government of Tamil Nadu at free of cost. However, the Committee of Ministers constituted on 09.09.2019 will take necessary decisions pertaining to closure/strategic sale of the Pharma Public Sector Undertakings, including the sale of assets and clearance of outstanding liabilities.

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